

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.369/KB/2018

**Present:1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri M.B. Gosavi**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> April 2018, 10.30 A.M**

Name of the Company		Orissa Sponge Iron & Steel Ltd.	
Under Section		441(1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Sachin Shukla, Adv.  
Pratik Shanu, Adv.

On behalf of  
Orissa Sponge  
Iron & Steel Ltd.  
Pratik Shanu  
Adv.

**ORDER**

Ld. Counsel for the petitioner is present.

Heard. Admit.

Ld. Counsel appearing for the petitioner sought leave to file rejoinder to the report of the Registrar of Companies, Cuttack. Time is granted.

For filing rejoinder and for hearing list it on 03/07/2018.

sd

(M.B. Gosavi)  
Member (J)

sd

(Jinan K.R.)  
Member(J)